

**Annual Report of and Review on Damodar Valley Corporation Calcutta for 1985-86, etc., and Budget Estimates of Damodar Valley Corporation for 1987-88**

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation, Calcutta, for the year 1985-86 along with Audited Accounts under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948.  
  
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Damodar Valley Corporation, Calcutta, for the year 1985-86.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-4343/87]
- (3) A copy of the Budget Estimates, (Hindi and English versions) of the Damodar Valley Corporation for the year 1987-88 under sub-section (3) of section 44 of the Damodar Valley Corporation Act, 1948. [Placed in Library. See No. LT-4344/87]

12.05 hrs.

#### MATTERS UNDER RULE 377

[English]

MR SPEAKER: The house will take up Matters under Rule 377.

[Translation]

(i) **Demand for alcohol-based industries in Azamgarh and Ballia districts of Uttar Pradesh**

SHRI RAJ KUMAR RAI (Ghosi): Sir, Azamgarh and Ballia are the most backward and neglected districts of eastern Uttar Pradesh. Lakhs of unemployed youths are facing acute unemployment. These districts are the most backward districts as far as industry is concerned. Several sugar mills are functioning in Azamgarh and Ballia and its adjoining districts Gorakhpur, Deoria, Basti, Gonda, Jaunpur etc. The molasses being produced in these mills is not being utilised properly and is going waste. We can set up alcohol based units there which will help in reducing the import of chemicals and save foreign exchange. Moreover, thousands of persons in eastern Uttar Pradesh will get employment opportunities.

Therefore, I would request the Government to set up an alcohol based industry in Azamgarh or in Ballia district of Uttar Pradesh so that the local unemployed youths may get employment.

(ii) **Demand for dams on rivers 'Naar' and 'Paar' for making available drinking water to people of Malegaon, Chadwad and Yavla tehsils of Nasik district in Maharashtra**

SHRI S. S. BHOYE (Malegaon): Sir, Nandgaon, Malegaon and Chadwad tehsils of Nasik district of Maharashtra are in the grip of severe drought. Although there are a number of dams there but water is not discharged as required. As a result, the people of the above tehsils are not getting sufficient drinking water.

There are two Westward flowing rivers, 'Paar' and 'Naar' which ultimately join the Arabian sea. There are no dams over them to ensure the availability of water. big dams should be constructed at their origin

[Shri S.S. Bhoje]

and they be diverted eastwards so as to ensure regular water supply to Malegaon, Nandgaon, Chadwad and Yavla tehsils.

12.06 hrs.

[MR DEPUTY SPEAKER *in the Chair*]

A number of peoples' representatives and organisations have made an effort in this direction and they are still continuing their efforts. Besides, the Maharashtra Government has also surveyed this scheme. But in spite of the persisting demand from the people, the Government has not taken action in this respect. If the Government takes special interest in this scheme, it will solve the problem of drinking water of this drought affected area and ensure development of agriculture.

Therefore, I would request the Government of India to send a survey team for conducting a survey to divert the waters of the 'Paar' and 'Naar' rivers eastward and also provide funds therefor.

**(iii) Demand for halt of Gomti Express at Tundla Junction and Stoppage of certain express/superfast trains at Firozabad and Shikohabad railway stations**

SHRI GANGA RAM (Firozabad): Mr. Deputy Speaker Sir, the Tundla and Shikohabad railway junctions of Agra district and the Firozabad railway station have their own importance. There is imperative need to have a halt of the Gomti Express at Tundla Junctions. We have come to know that a halt for this train has been provided at Etawah railway station while Tundla junction is more important than this railway station, because not only the trains bound for Agra and Firozabad pass through this junction but the trains for Delhi, Allahabad, Calcutta and Lucknow also pass through this junction and stop there. A lot of inconvenience is being experienced by the people in the absence of a halt at Tundla of the Gomti Express which runs during day time. Therefore, a halt of

this train at Tundla is a must in public interest. At Firozabad also, the Magadha Express halts while passing one way only. It should have a halt both ways. It is unfortunate that the halt of Assam mail and Neelachal Express have also been withdrawn. This has caused discontentment among the people. The Railway Ministry should not take such one sided action as agitates the mind of the people. They must restore the halt of Neelachal and Assam mail and provide a halt of Magadh Express on both sides. Similarly, super fast trains should also halt at Shikohabad junction for a few minutes during the day time. The Railway Ministry is requested to take these matters seriously and remove the gnevances of the people

**(iv) Demand for financial assistance of Rs. ten lakhs from the Prime Minister's Relief fund to persons affected by fire in Khalilabad district of U.P. and for construction of houses for them under Indira Awas Yojna**

DR. CHANDRA SHEKHAR TRIPATHI (Khalilabad) Mr Deputy Speaker, Sir, during summer, incidents of fire take place in different parts of the country and the State Governments provide assistance to the affected persons at their level. A devastating fire broke out in Mehdawal and Hainsar Bazar Development Block in district Basti in U.P. It has stunned the people of the whole State. As many as 128 houses were burnt to ashes in Machhli village alone. Crops, houses and property have been reduced to ashes. At least three cattle heads and a woman were burnt to death. One shudders to think of the sight of the devastated village. The people there have no houses to live in and nothing to eat. The U.P. Government has tried to give relief to the affected people but it is negligible in view of the magnitude of the loss. The people are now facing acute problem of bread and shelter which are essential for life.

Therefore, I would request the hon. Prime Minister to provide special assistance of Rs. 10 lakhs from the Prime Minis-